

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Civil Appeal No(s). 11168/2011

COMMISSIONER COMMERCIAL TAX, UP

Appellant(s)

VERSUS

DHAMPUR SUGAR MILLS LTD. & ANR.

Respondent(s)

Date : 31/07/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr Abhinav Malik, Adv.
Mr. Vinay Garg, Adv.

For Respondent(s)

Mr Prasenjit Keswani, Adv.
Mrs V. D. Khanna, Adv.
Ms. Sujata Kurdukar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service of both respondents is complete. None of the parties have filed statement of case. Appellant has to file affidavit of valuation as well. Be filed within two weeks time.

After receiving the same on record, registry to process the matter for being listed before the Hon'ble Court as per
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rules.
Digitally signed by
Hema Joshi
Date: 2015.08.05
16:53:44 IST
Reason:

(RACHNA GUPTA)
Registrar